RESUME' OF WORK DONE BY LOK SABHA

FOURTEENTH LOK SABHA TENTH SESSION, 2007

LOK SABHA SECRETARIAT NEW DELHI

June, 2007/Asadha, 1929 (Saka)

RESUMÉ OF WORK DONE BY LOK SABHA

FOURTEENTH LOK SABHA— TENTH SESSION

(23 February, 2007 to 17 May, 2007)



LOK SABHA SECRETARIAT NEW DELHI June, 2007/Asadha, 1929 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Fourteenth Lok Sabha during the Tenth Session *i.e.* from the 23 February, 2007 to 17 May, 2007.

New Delhi; June, 2007 Asadha, 1929 (Saka)

P.D.T. ACHARY, Secretary-General.

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Corrigenda to "Resume of work done by Lok Sabha" during Tenth Session of 14th Lok Sabha

Page No.	<u>Line</u>	<u>for</u>	<u>Read</u>
17	12 (Column 1)		7.
21	1 (Column 6)	8.3%	48.3%
23	13	Disscussion	Discussion
32	13	targedy	tragedy
39	9 (Sl. No. 1)	whch	which
49	Sl. No. 22	Dr. Raghuvansh Prasad	Dr. Raghuvansh Prasad Singh
51	Sl. No. 40	40	*40
57	8	12.30	12.30 hrs.
59	8	4.02 hrs.	14.02 hrs.

1. DURATION OF SESSION

(1) Date of Commencement - * 23 February, 2007
 (2) Date of Adjournment sine die - **17 May, 2007

(3) Date of Prorogation - 21 May, 2007

#(4) Total Number of days of Session - 84(5) Number of Actual days of Sittings - 32

(6) Number of hours of sitting - 127 Hours 04 minutes

^{*} The first sitting commenced with the playing of National Anthem.

^{**} In order to enable the Standing Committees to consider the Demands for Grants the House was adjourned on 20.3.2007 to meet again on 26.4.2007. The sitting ended with the playing of National Song.

[#] On the suggestion of Ministry of Parliamentary Affairs and subsequent recommendation of the Business Advisory Committee at its sitting held on 13.03.2007, the Lok Sabha agreed to reschedule commencement of the second part of Budget Session from 26 April, 2007 instead of 18 April, 2007 fixed earlier on account of Assembly Elections in Uttar Pradesh. Accordingly, sittings fixed for Wednesday the 18th, Thursday the 19th, Friday the 20th, Monday the 23rd, Tuesday the 24th and Wednesday the 25th April, 2007 were cancelled. The session was adjourned *sine die* on 17.05.2007 instead of 22.05.2007, fixed as per the earlier schedule. As a result, the sittings fixed for Friday the 18th, Monday the 21st and Tuesday the 22nd May, 2007 stood cancelled.

2. BILLS (i) Government Bills

S. No.	S.No. Title of the Bill	Date of intro-duction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amend- ments tabled	No. of amend- ments carried	Progress/ remarks
_	2	က	4	5	9	7	80	6
					Σ I			
-	The Finance Bill, 2007	28.2.2007		30.4.2007	8 51	49	46	Passed, as
				(consideration and passing)				
2.	*The National Institute of	1.3.2007	ı	16.3.2007	0 04	•	•	Passed
	Pharmaceutical Education and Research (Amendment) Bill, 2007			(consideration and passing)				
က်	**The Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Bill, 2007	1.3.2007	ı	8.3.2007 (consideration and passing)	2 4	ı	ı	Passed
4.	***The National Tax Tribunal (Amendment) Bill, 2007	1.3.2007		19.3.2007 (consideration and passing)	0 02	1	1	Passed
.5	The National Rural Employment Guarantee (Extension to Jammu and Kashmir) Bill, 2007	7.3.2007		19.3.2007 (Consideration and passing)	0 03	1	ı	Passed

Passed	Passed	Passed	Passed	Pending	Passed	Passed	Pending
		•	•	1		1	
1	ı	ı	ı	1	ı	ı	1
0 02	0 05	0 03	0 05	1	0 05	0 05	
16.3.2007 (consideration and passing)	19.3.2007 (consideration and passing)	9.3.2007 (consideration and passing)	9.3.2007 (consideration and passing)		16.3.2007 (consideration and passing)	16.3.2007 (consideration and passing)	
1	1	1	1	1	1	1	1
9.3.2007	9.3.2007	9.3.2007	9.3.2007	13.3.2007	16.3.2007	16.3.2007	20.3.2007
\$The Banking Regulation (Amendment) Bill, 2007	The Taxation Laws (Amendment) Bill, 2007	The Appropriation (Railways) Vote on Account Bill, 2007	The Appropriation (Railways) Bill, 2007	The Indian Maritime University Bill, 2007	The Appropriation (Vote on Account) Bill, 2007	The Appropriation Bill, 2007	The Maintenance and Welfare of Parents and Senior Citizens Bill, 2007
9	7.	œ	о́	10.	1	15.	13.

* Statutory Resolution seeking disapproval of the National Institute of Pharmaceutical Education and Research (Amendment) Ordinance, 2007 (No. 2 of 2007) promulgated by the President on 29 January, 2007 was not moved.

** The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Bill was discussed together with the Statutory Resolution seeking disapproval of the National Tax Tribunal (Amendment) Ordinance, 2007 (No. 3 of 2007) promulgated by the President on 29 January, 2007 was not moved.

\$\$ Statutory Resolution seeking disapproval of the Banking Regulation (Amendment) Ordinance, 2007 (No. 1 of 2007) promulgated by the President on 23 January, 2007 was not moved.

_	2	က	4	5	9	7	80	6
					Σ H			
4.	The Micro Financial Sector (Development and Regulation) Bill, 2007	20.3.2007					1	Pending
15.	The Appropriation (Railways) No. 2 Bill, 2007	26.4.2007		26.4.2007 (consideration and passing)	0 03	1	1	Passed
16.	The Appropriation (No. 2) Bill, 2007	28.4.2007		28.4.2007 (consideration and passing)	0 02			Passed
17.	The Cable Television Networks (Regulation) Amendment Bill, 2006	19.12.2006 (Earlier Session)		3.5.2007 (consideration and passing)	t 13	7	7	Passed, as amended
18.	The Damodar Valley Corporation (Amendment) Bill, 2007	4.5.2007			1	1	•	Pending
19.	The Carriage by Air (Amendment) Bill, 2007	4.5.2007			ı	1	1	Pending
20.	The Electricity (Amendment) Bill, 2005	23.12.2005 (Earlier Session)	1	4.5.2007 7.5.2007 (consideration and passing)	71 4	23	23	Passed, as amended
2.	The Constitution (Scheduled Castes) Order Amendment Bill, 2006	31.7.2006 (Earlier Session)		14.5.2007 (consideration and passing)	0 04	9	7	Passed, as amended

Passed, as amended	Passed	3 Passed, as amended	3 Passed, as amended	Passed, as amended	Pending	Passed
2	1	13	23	က	•	'
7	•	5	23	ю	•	1
0 03	0 02	1 15	1 03	0 04	ı	0 44
14.5.2007 (consideration and passing)	14.5.2007 (consideration and passing)	15.5.2007 (consideration and passing)	15.5.2007 (consideration and passing)	16.5.2007 (consideration and passing)	1	17.5.2007 (consideration and passing)
ı	26.4.2007		1	ı		16.5.2007
15.12.2006 (Earlier Session)	1	18.12.2006 (Earlier Session)	7.12.2005 (Earlier Session)	18.12.2006 (Earlier Session)	17.5.2007	1
The Securities Contracts (Regulation) Bill, 2006	The National Institutes of Technology Bill, 2007, as passed by Rajya Sabha	The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2006	The Warehousing (Development and Regulation) Bill, 2005	The Central Road Fund (Amendment) Bill, 2006	The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007	The Mizoram University (Amendment) Bill, 2007, as passed by Rajya Sabha
22.	23.	24.	25.	26.	27.	28.

SUMMARY

1.	Bills pending at the end of last Session	27
2.	Bills introduced	19
3.	Bills opposed at introduction stage	1
4.	Bills passed by Rajya Sabha and laid on the Table	2
5.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7.	Bills passed	22
8.	Bills negatived	Nil
9.	Bills withdrawn	Nil
10.	Bills—part discussed	Nil
11.	Motions for adjournment of debate on the Bills adopted	Nil
12.	Bills referred to Select Committee	Nil
13.	Bills referred to Joint Committee	Nil
14.	Bills reported by Select Committee	Nil
15.	Bills reported by Joint Committee	Nil
16.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17.	Bills referred to Standing Committees by Chairman/Speaker	12
18.	Bills reported by Standing Committees	5
19.	Bills pending at the end of Tenth Session of Fourteenth Lok Sabha	26

(ii) Bills Referred to the Standing Committees and Presentation/I aving of Renorts thereof

	(ii) Bills Referred to the Standing Committees and Presentation/Laying of Reports thereof	ne standing Co	mmittees and	Presentation/La	lying or Keports	tnereor
No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of presentation/ laying of reports	Remarks
_	2	3	4	5	9	7
-	The Sashastra Seema Bal Bill, 2006	28.7.2006 (RS)	Chairman	Home Affairs (3.8.2006)	27.2.2007	Pending in Rajya Sabha
2.	The Aircraft (Amendment) Bill, 2006	7.8.2006 (LS)	Chairman	Transport, Tourism and Culture (14.12.2006)	13.3.2007	Pending in Lok Sabha
က်	The Central Road Fund (Amendment) Bill, 2006	18.12.2006 (LS)	Chairman	Transport, Tourism and Culture (28.12.2006)	20.3.2007	Passed
4.	The Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2005	21.12.2005 (RS)	Speaker	Agriculture (13.1.2007)	16.5.2007	Pending in Rajya Sabha
5.	The Payment and Settlement Systems Bill, 2006	25.7.2006 (LS)	Speaker	Finance (28.8.2006)	16.5.2007	Pending in Lok Sabha
9	The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Bill, 2007	7.3.2007 (RS)	Chairman	Health and Family Welfare (14.3.2007)	I	Pending with the Committee

-	2	3	4	5	9	7
7.	The Indian Maritime University Bill, 2007	13.3.2007 (LS)	Chairman	Transport, Tourism and Culture (19.3.2007)	I	Pending with the Committee
ω̈	The Maintenance and Welfare of Parents and Senior Citizens Bill, 2007	20.3.2007 (LS)	Speaker	Social Justice and Empowerment (27.4.2007)	I	Pending with the Committee
တ်	The Micro Financial Sector (Development and Regulation) Bill, 2007	20.3.2007 (LS)	Speaker	Finance (27.4.2007)	I	Pending with the Committee
10.	The Seamen's Provident Fund (Amendment) Bill, 2007	3.5.2007 (RS)	Chairman	Transport, Tourism and Culture (11.5.2007)	I	Pending with the Committee
Έ.	The Damodar Valley Corporation (Amendment) Bill, 2007	4.5.2007 (LS)	Speaker	Energy (18.5.2007)	I	Pending with the Committee
5.	The Carriage by Air (Amendment) Bill, 2007	4.5.2007 (LS)	Chairman	Transport, Tourism and Culture (28.5.2007)	I	Pending with the Committee
<u>6.</u>	The Maternity Benefit (Amendment) Bill, 2007	14.5.2007 (RS)	Speaker	Labour (17.5.2007)	I	Pending with the Committee

Pending with the Committee	Pending with the Committee	Pending with the Committee	Pending with the Committee
I	I	I	I
Transport, Tourism and Culture (17.5.2007)	Personnel, Public Grievances, Law and Justice (17.5.2007)	Industry (28.5.2007)	Finance (4.6.2007)
Chairman	Chairman	Chairman	Speaker
15.5.2007 (RS)	15.5.2007 (RS)	17.5.2007 (LS)	17.5.2007 (RS)
The Motor Vehicles (Amendment) Bill, 2007	The Gram Nyayalayas Bill, 2007	The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007	The Collection of Statistics Bill, 2007
14.	75.	16.	17.

(iii) Private Members' Bills

S. S.	SI. Title of the Bill and No. member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/ Remarks
←	2	က	4	5	9	7	80	6
-	The Tourism Promotion Corporation of India Bill, 2007 by Shri K.S. Rao, M.P.	4.5.2007	I	1	I	1	I	Pending
7	The National Commission for Small and Tiny Industries Bill, 2007 by Shri K.S. Rao, M.P.	4.5.2007	I	I	I	I	I	Pending
က်	The Constitution (Amendment) Bill, 2007 (Insertion of new article 21B) by Shri K.S. Rao, M.P.	4.5.2007	1	1	I	I	I	Pending
4.	The Renewable Energy Resources Commission Bill, 2007 by Shri K.S. Rao, M.P.	4.5.2007	I	I	I	I	I	Pending
.5	The National Information Technology Commission Bill, 2007 by Shri Adhalrao Shivaji Patil, M.P.	4.5.2007	I	I	I	I	I	Pending

Pending	Pending	Pending	Pending	Pending	Pending	Pending
I	I	I	I	I	I	I
I	I	I	1	1	I	I
I	I	I	I	I	I	I
I	I	I	I	I	I	I
I	I	I	I	I	I	I
4.5.2007	4.5.2007	4.5.2007	4.5.2007	4.5.2007	4.5.2007	4.5.2007
6. The Farmers Welfare Fund Bill, 2007 by Shri Adhalrao Shivaji Patil, M.P.	7. The Persons Living Below Poverty Line (Identification) Bill, 2007 by Shri Adhalrao Shivaji Patil, M.P.	8. The Widows' Welfare Bill, 2007 by Shri Adhalrao Shivaji Patli, M.P.	9. The Constitution (Amendment) Bill, 2007 (Insertion of new articles 16A and 16AA, etc.) by Shri Suravaram Sudhakar Reddy, M.P.	 The Constitution (Scheduled Castes) Order (Amendment) Bill, 2007 (Amendment of the Schedule) by Shri K.C. Singh 'Baba', M.P. 	11. The Non-Resident Indians (Voting Rights and Welfare) Bill, 2007 by Shri C.K. Chandrappan, M.P.	 The Integrated Child Development Services (Regularisation) Bill, 2007 by Shri C.K. Chandrappan, M.P.
-		~		~	~	~

_	2	3	4	2	9	7	80	6
3.7	The Cashew Development Board Bill, 2007 by Shri C.K. Chandrappan, M.P.	4.5.2007	I	I	I	I	1	Pending
4.	14. The Constitution (Amendment) Bill, 2007 (Amendment of the Seventh Schedule) by Ms. Ingrid McLeod, M.P.	4.5.2007	I	1	0-11 (minutes taken on introduction of Bills from St. Nos. 1 to 14.)	1	1	Pending
75.	15. The Agricultural Workers Welfare Bill, 2005 by Shri Hannan Mollah, M.P.	29.7.2005	I	24.11.2006 8.12.2006 (9th Session) 4.5.2007 (10th Session)	24.11.2006 02-02 8.12.2006 (excluding 2 (9th Session) hours and 10 4.5.2007 minutes taken (10th Session) during 9th Session)	I	I	Withdrawn by leave of the House
16.	 The Promotion of Self- Employment Bill, 2006 by Shri Chandrakant Khaire, M.P. 	14.8.2006	I	4.5.2007	71-00	I	I	Discussion on the motion for considera- tion of the Bill not concluded. Pending

SUMMARY

(Private Members' Bills)

1.	Bills pending at the end of the last session	210
2.	Bills introduced	14
3.	Bills withdrawn	1
4.	Bills negatived	NIL
5.	Bills removed from the Register of Pending Bills	8
6.	Bills part-discussed	1
7.	Bills pending at the end of the Session <i>vide</i> para	215

3. CALLING ATTENTION

SI.No.	Subject	Name of Member who called	Name of Minister and Date when taken up	Time Taken	aken
		attention	-	Ξ	Ξ.
*	Need to increase the interest rate of small savings in Post Offices and bring it at par with the interest rate in Banks so as to prevent the out flow of deposits and safeguard the interests of depositors of small savings.	Shri Gurudas Dasgupta	Shri P. Chidambaram 07.05.2007	00	45
.; .;	The need to set up an Indian Institute of Technology in Orissa as proposed in the Eleventh Five Year Plan and agreed to by the Government earlier.	Shri Braja Kishore Tripathy	Smt. D. Purandeswari 08.05.2007	00	22
_{ඟ්}	Regarding the status of the Sethu- Samundaram Canal Project and the reported controversy regarding its alignment	** Prof. Vijay Kumar Malhotra	Shri T.R. Baalu 16.05.2007	00	45

^{*} The chair allowed some members, whose names were not in the List of Business, to seek clarifications.

** On the request made by Shri Dharmendra Pradhan, who had secured first position in the ballot, as a special case, Hon'ble Speaker allowed Prof. Vijay Kumar Malhotra, M.P., whose name was not included in the Revised List of Business, to call the attention of the Minister of Shipping, Road Transport and Highways.

4. COMMITTEES

(i) Financial Committees

SI. No.	Name of the Committee	Date of constitution	No. of sittings	Dura	Duration	Average percentag	Study ge Tours/Local	0	Reports Presented riginal Action	Remarks
				I	∑ I	of visits Attendance undertaken	visits undertaken		laken	
	Committee on Estimates	1.5.2006	01	00 40	40	30%	I	I	I	I
		1.5.2007	(7.5.2007)	00 40	40	40%	I		I	I
	Committee on Public Undertakings	1.5.2006	7	9	30	55.19%	I	~	2	I
	Committee on		10	00	30	20%	Ē	04	05	
	Public Accounts	28.4.2006- (2006-2007) 30.4.2007- (2007-2008)								

(ii) Standing Committees

				10				
Remarks		10	(4 DFG Reports + 1 Report on the Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2005).	I	I	I	I	Statements showing Action Taken by the Government on the Recommendations contained in Chapter I of the 12th and 13th Reports on Action Taken on the recommendations.
esented Action Taken		6	4	Ē	Ē	~	Ē	Ē
Reports Presented Original Actio Take		80	ιo	4	4	4	7	N
Study Tours/Local visits	undertaken	7	Ē	Ē	Ē	I	ΞZ	Ē
Average percentage of	Attendance	9	38%	39.51	42%	36%	47.85%	39.73%
Duration	∑ I	2	11 40	7 15	6 45	19 45	11 05	11 35
No. of sittings		4	2	4	9	10	9	ω
Date of constitution		ю	05.08.2006	05.08.2006	05.08.2006	05.08.2006	05.08.2006	05.08.2006
Name of the Committee		2	Committee on Agriculture	Committee on Chemicals and Fertilizers	Committee on Coal and Steel	Committee on Defence	Committee on Energy	Committee on External Affairs
SI. No.		_	-	73	က်	4.	5.	ဖ်

contained in 10th and 11th Reports on Demands for Grants (2006-07) of the Ministry of Overseas Indian Affairs and Ministry of External Affairs were laid on the Table of the Houses on 7 May, 2007.	Out of 6 original reports, 5 reports were on Demands for Grants (2007-08) and 1 was on Bill.	Two final Action Taken statements were also laid in Lok Sabha/ Rajya Sabha on 16.05.07	I	Two final Action Taken Statements were laid in the Lok Sabha/ Rajya Sabha.
	1	1	က	1
	φ	2	4	7
	Ξ	I	Ï	I
	47.2%	48.1%	32.95%	49%
	19 25	05 00	19 15	- 01
	9	б	6	4
	05.08.2006	05.08.2006	05.08.2006	05.08.2006
	Committee on Finance	Committee on Food, Consumer Affairs and Public Distribution	Committee on Information Technology	Committee on Labour
	7.	œ̈́	6	10.

9 10	-	4	3 Action Taken Statements were laid in the Lok Sabha and Rajya Sabha on 17.05.07.	01 Nii	02 —	 One Action Taken Statement was laid in the Lok Sabha/ Rajya Sabha.
80	-	4	-	03	03	01
7	Ē	ΞZ	I	Ē	Ē	ΞZ
9	48%	54.14%	36.91%	47.88%	54.17%	55.76%
2	3 30	19 00	16 45	7 40	2 00	7 30
4	ю	10	თ	2	4	40
က	05.08.2006	05.08.2006	05.08.2006	05.08.2006	05.08.2006	05.08.2006
2	Committee on Petroleum & Natural Gas	Committee on Rural Development	Committee on Railways	Committee on Social Justice & Empowerment	Committee on Urban Development	Committee on Water Resources
_	-	12.	2	4.	15.	.9

(iii) Committees other than Financial and Standing Committees

	Remarks	10	1	Ē	I	I	I	I	I
	Reports Presented riginal Action Taken	6	I	Ē	Ē	I	I	I	Ē
	Reports Original	8	I	Ē	Ē	I	I	I	4
	Study Tours/Local visits undertaken	7	I	Ī	Ē	I	I	I	Ē
	Average percentage of attendance	9	I	%09	45.8%	40%	I	I	45
	Duration H M	5	I	1 30	2 30	0 30	I	I	2 00
	No. of sittings	4	I	_	-	01	I	I	4
,	Date of constitution	3	07.08.2006	14.7.2006	7.8.2006	First constituted on 7.8.2004, Reconstituted on 13.7.2005 and 28.08.2006	First constituted on 28.4.2005 and Reconstituted on 23.09.2006	16.5.2007	25.8.2006
	Name of the Committee	2	Committee on Absence of Members from the sittings of the House	House Committee	MPLADS Committee (2006-07)	Committee on Firs Privileges Re	Committee on Firs Ethics 2	Committee to inquire into misconduct of Members of Lok Sabha	Committee on Private Members' Bills and Resolutions
	S. S.	—	-	2.	છ	4.	52	Ö	7.

9 10	I	ı	1	I	1		I	The term of the Committee was extended by one year for the
8	N	N	~	*	ļ	l	I	I
7	Z	Ē	I	I	I	l	I	I
9	33.3%	52%	I	41%	I	I	%08	I
5	00 45	2 15	I	1 30	I	I	00 45	I
4	-	7	I	0	1	I	~	Ē
8	7.8.2006	7.8.2006	26.8.2004	30.8.2006	25.8.2006	21.9.2004	19.8.2004	14.2.2005
2	Committee on Subordinate Legislation	Committee on Papers Laid on the Table	Joint Committee on Offices of Profit	Joint Parliamentary Committee to examine constitutional and legal position relating to Offices of Profit	Rules Committee	General Purposes Committee	Joint Committee on Installation of Portraits/ Statues of National Leaders and Parliamentarians in Parliament House Complex	Joint Committee on Food Management in Parliament House Complex
_	ωi	6	10.		12.	13.	4	15.

One tour report was also laid in both the Houses of Parliament.	I	I	- (i) The Committee also considered their 18th Report of the Committee regarding request for dropping the assurances. It is yet to be presented. (ii) The Committee also considered 20 Memoranda requests received from various Ministries for dropping the assurances.	Ι	I	Ē
~	I	1	regar yet (ii)	I	~	1
2	9	I	16th and 17th Report regarding requests for dropping of Pending assurance presented on 20 March and 27 March 2007 respectively.	2	Z.	* *
ΞZ	I	I	Ī	Ē	1 Local Visit	Ē
48.3%	53.3%	I	%09	40%	35.55%	%59
30	25	I	08	10	20	00
←	7	1	0	4	4	2
7	9	I	0	2	ო	7
1.5.2006 (2006—2007) d & & 1.5.2007 (2007—2008)	19.7.2006	7.8.2006	7.8.2006	25.8.2006	25.8.2006 (w.e.f. 16.8.2006)	17.9.2004
Committee on the 1.5.2006 Welfare of Scheduled (2006—2007) Castes and Scheduled & Tribes (2007—2008)	Business Advisory Committee	Joint Committee on Salaries and Allowances of Members of Parliament	Committee on Government Assurances (CGA)	Committee on Petitions	Committee on Empowement of Women	Railway Convention Committee
9.	17.	6 1 8 1 8 1 8 1 8 1 1 8 1	.9	20.	21.	22.

*Extension of time upto first day of last week of Monsoon Session, 2007 granted by the House. **Report on Rate of Dividend for the year 2007—08 and other Ancillary Matters.

5. FINANCIAL BUSINESS

Subject	Date of presentation		Date(s) of Discussion	Time taken	ken
				I	Σ
	ï.	(i) Railway Budget			
Budget (Railways) for 2007-08	26.2.2007			10	02
		8.3.2007 9.3.2007	*General discussion *Discussion and voting on Demands for Grants on Account (Railways)		
Supplementary Demands for Grants in respect of Budget (Railways) for 2006-2007	n 7.3.2007 5-2007	8.3.2007 9.3.2007	*Discussion and voting on Supplementary Demands for Grants (Railways)	72	44
Demands for Grants (Railways) for 2007-2008	007-2008	26.4.2007	**Discussion and voting	0	03

^{*} Discussed together.
** Considered and voted by the House without discussion.

Subject	Date of presentation		Date(s) of Discussion	Time taken	ıken
1	2			4	
				I	Σ
	ii)	(ii) General Budget			
Budget (General) for 2007-2008	28.2.2007			~	42
		12.3.2007	*General Discussion		
		13.3.2007 14.3.2007	*Discussion and voting on Demands for Grants on		
		16.3.2007	Accounts (General)	_	
Supplementary Demands for Grants in respect of Budget (General) for 2006-2007	ants in 12.3.2007 2006-2007	13.3.2007 14.3.2007	*Discussion and voting on Supplementary Demands for	17	27
		16.3.2007	Grants (General)		
Disscussion and voting on Demands for Grants of Ministry/Department of—	ands for Grants				
1. Labour and Employment		26.4.2007	4	20	
2. Science and Technology		27.4.2007	4	38	
3. Home Affairs		28.4.2007	9	29	

* Budget (General) for 2007-2008 was discussed on 12.3.2007. Supplementary Demands for Grants in respect of Budget (General) for 2006-2007 and Demands for Grants on Account (General) for 2007-2008 were also discussed together, on 13.3.2007, 14.3.2007 and 16.3.2007.

Guillotining of the Demands for Grants of	m	I	4 ∑
8. Communications and Information Technology			
10. Consumer Affairs, Food and Public Distribution			
	28.4.2007	0	
	(at 6.01 PM)		
13. Development of North Eastern Region			

05

0

(at 6.01 PM) 28.4.2007 31. Personnel, Public Grievances and Pensions 20. Heavy Industries and Public Enterprises Shipping, Road Transport and Highways 21. Housing and Urban Poverty Alleviation 22. Human Resource Development23. Information and Broadcasting24. Law and Justice25. Mines26. Minority Affairs 37. Secretariat of the Vice President 27. New and Renewable Energy28. Overseas Indian Affairs Petroleum and Natural Gas Small Scale Industries Parliamentary Affairs 38. Rural Development 29. Panchayati Raj 36. Rajya Sabha 35. Lok Sabha 33. Planning 34. Power 32. 30.

	1	2	3	4	
				I	Σ
4	41. Social Justice and Empowerment				
42.	42. Space				
43.	43. Statistics and Programme Implementation	u			
44.	44. Steel				
45.	45. Textiles				
46.	46. Tourism				
47.	47. Tribal Affairs		28.4.2007	0	90
48.	48. Urban Development		(at 6.01 PM)		
49.	49. Water Resources				
50.	50. Women and Child Development				
51.	51. Youth Affairs and Sports				

6. MEMBERS ELECTED IN BYE-ELECTIONS

SI. No.	Name of Member Da	te when declared elected	Date of Oath/Affirmation and taking of seat in House
1.	Shri Vijay Bahuguna	27.02.2007	02.03.2007
2.	Shri Navjot Singh Sidhu		07.03.2007
3.	Shri Manik Singh	11.03.2007	20.03.2007
4.	Shri Devwrat Singh	01.04.2007	
5.	Shri Ghuran Ram	02.04.2007	
6.	Shrimati Yashodhara Raje Scindia	11.03.2007	26.04.2007
7.	Shri Vasantrao J. More		
8.	Shri Haribhau Jawale	12.04.2007	
9.	Shri Prakash B. Jadhao	'	
10.	Shri Bhai Lal	12.05.2007	14.05.2007
11.	Shri Ramesh Dube		
12.	Shri Anil Shukla Warsi	11.05.2007	15.05.2007

7. MOTIONS (i) Motions under Rules 191 and 342

Brief Subject	Disposal of Motion under	Name of Date of Member who discussion moved	Date of discussion	Time taken	aken	No. of amendments/ Substitute motions tabled/moved/adopted	Remarks
				I	Σ		
That this House do extend 191 upto first day of the last week of Monsoon Session, 2007 the time for presentation of the Report of the Joint Committee to examine the constitutional and legal position relating to office of profit.	191	Shri Iqbal Ahmed Saradgi	14.5.2007	0	0	Amendments tabeld-Nil Amendments moved-Nil Amendments adopted-Nil	Motion was adopted

MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received : 895

No. of motions admitted : 279

No. of motions discussed : 01

No. of discussions completed : 01

No. of discussions remained : Nil

part-discussed

Total time taken : 01 minute

(ii) Motions under Rule 388 for Suspension of Rules

	Remarks	Adopted	Adopted
		OT Ad	OP Ad
	Fime Taken H M		
	Tim	0	0
•	Date(s) of discussion	3.5.2007	7.5.2007
	Name of Member who moved	Shri P. Chidambaram	Shri Sushil Kumar Shinde
	Brief Subject	That this House do suspend Clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government Amendment* Nos. 6, 10, 11, 13, 14, 16, 18, 19, 22 and 37 to the Finance Bill, 2007.	That this House do suspend Clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government Amendment* Nos. 3, 4, 5, 6, 7, 8, 9, 11, 12 and 13 to the Electricity
	S. õ	-	6

*Ten separate motions were moved and adopted.

8. OATH OR AFFIRMATION

SI. No.	Name of Member	Constituency/ State	Oath/ affirma- tion	Language in which oath/ Affirmatior made	oath/ affirmation	Time H.	taken M.
1.	Shri Vijay Bahuguna	Tehri Garhwal/ Uttarakhand	Oath	Hindi	02.03.2007	0	01
2.	Shri Navjot Singh Sidhu	Amritsar/Punjab	Oath	English	07.03.2007	0	01
3.	Shri Manik Singh	Sidhi/Madhya Pradesh	Oath	Hindi	20.03.2007	0	01
4.	Shri Devwrat Singh	Rajnandgaon/ Chhattisgarh	Oath	Hindi			
5.	Shri Ghuran Ram	Palamu/ Jharkhand	Oath	Hindi			
6.	Shrimati Yashodhara Raje Scindia	Gwalior/Madhya Pradesh	Oath	Hindi	26.04.2007	0	07
7.	Shri Vasantrad J. More	Erandol/ Maharashtra	Oath	Hindi			
8.	Shri Haribhau Jawale	Jalgaon/ Maharashtra	Oath	Sanskrit			
9.	Shri Prakash B. Jadhao	Ramtek/ Maharashtra	Oath	Marathi			
10.	Shri Bhai Lal	Robertsganj/ Uttar Pradesh	Oath	Hindi	14.05.2007	0	01
11.	Shri Ramesh Dube	Mirzapur/Uttar Pradesh	Oath	Marathi	15.05.2007	0	02
12.	Shri Anil Shukla Warsi	Bilhaur/Uttar Pradesh	Affir- mation	English			

9. OBITUARY REFERENCES

			D ()		
No.	Name of Member	Date of Death/	Date of 7 obituary	ıme	Taken
		Occurrence	references	Н.	М.
1.*	Shri Manabendra Shah (Sitting Member)	05.01.2007			
2.	Shri Shyamacharan Shukla (Member, Thirteenth Lok Sabha)	14.02.2007			
3.	Reference to the loss of lives in two bomb blasts that rocket the Pakistan bound Attari-Samjhauta Express near Panipat, Haryana.	18.02.2007	23.02.2007	0	05
4.	Reference to the boat targedy in which fifteen students and three teachers of a primary school lost their lives when their boat capsized in the Bhoothathankettu reservoir of the Tahattekkad Bird Sanctuary near Kothamangalam in Kerala.	20.02.2007			
5.*	Shri Sunil Kumar Mahato (Sitting Member)	04.03.2007	06.03.2007	0	03
6.	Shri S.N. Singh (Member, Fifth Lok Sabha)	17.02.2007			
7.	Shrimati Bonily Khongmen (Member, First Lok Sabha)	17.03.2007			
8.	Shri Ghamandi Lal Bansal (Member, First Lok Sabha)	19.03.2007			
9.	Shri Ram Raghunath Chaudhary (Member, Twelfth and Thirteenth Lok Sabhas)	06.04.2007	26.04.2007	0	07
10.	Reference to the terrorist attacks in Algiers which resulted in the death of more than thirty civilians and injuries to more than hundred and sixty persons.	11.04.2007			
11.	Reference to the terrorist incidents in Casablanca	11.04.2007			
	Mr. Boris Nikolaevich Yeltsin (Former President of the Russian Federation)	23.04.2007	27.04.2007	0	01
13.	Shri Chhatrapati Ambesh (Member, Fifth Lok Sabha)	04.04.2007	09.05.2007	0	04
14.	Reference to the tragic road accident in Anand district of Gujarat resulting in death of several people.	14.05.2007	15.05.2007	0	01

^{*} House was adjourned for the day without transacting any business.

10. PANEL OF CHAIRMEN

SI. No.	Name of Member	Date of Nomination
1.	Shri Giridhar Gamang	
2.	Dr. Satyanarayan Jatiya	
3.	Smt. Sumitra Mahajan	
4.	Dr. Laxminarayan Pandey	
5.	Shri Balasaheb Vikhe Patil	
6.	Shri Varkala Radhakrishnan	18.3.2006
7.	Shri Arjun Charan Sethi	
8.	Shri Mohan Singh	
9.	Smt. Krishna Tirath	
10.	Shri Devendra Prasad Yadav	

11. PAPERS LAID ON THE TABLE

(a)	By Government	 1752
(b)	By Private Members	 Nil

12.	PET	ITION
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Petition presented by Member — One

13. PRESIDENT'S ADDRESS

President's message reported on	14.3.2007
me taken	H M 12 43
Motion of Ti Thanks adopted on	8.3.2007
No. of Motion of Time taken President's amendments Thanks message carried adopted on reported on	I
No. of amendments tabled	1897
Member who moved and seconded	Shri Madhusudan Mistry Shri Sandeep Dikshit
Date of Date(s) of Address discussion on Motion of Thanks	23.2.2007 1.3.2007 7.3.2007 8.3.2007
Date of Address	23.2.200

14. QUESTIONS

(i) Starred Questions (a) Number of Questions put down in Question 621 Lists for oral answer (b) Number of Qustions orally answered 75 (ii) Short Notice Questions Number of Questions put down in **Short Notice Question List** NIL NIL (a) Number of Short Notice Question orally answered (b) Number of Short Notice Question Laid on NIL the Table of the House (iii) Unstarred Questions (a) Number of Questions put down in Question 5928* Lists for written answers (b) Number of Questions for which written answers 6474 were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent.

^{*} Excluding Three Unstarred Questions deleted.

15. RESIGNATION BY MEMBERS

SI. No.	Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
1.	Shri Sobodh Mohite	Maharashtra	Ramtek	14.02.2007	Resigned on 14.02.2007. Announcement was made in the House on 26.02.2007.
2.	Shri Alemao Churchill	Goa	Marmugao	08.05.2007	Resigned on 08.05.2007. Announcement was made in the House on 10.05.2007.

16. RESOLUTIONS

(i) Government Resolution

* Discussed together with the Demands for Grants in respect of the Budget (Railways) for 2007-08.

(ii) Statutory Resolution

ı. Ö	Subject	Article/ section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
-	*That this House disapproves of the Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Ordinance, 2007 (No. 4 of 2007) promulgated by the	123	Shri Rajiv Ranjan Singh 'Lalan'	8.3.2007	T 2 Σ &	Information Negatived and Broadcasting	Negatived
	President on 2 February, 2007						

*Discussed together with Motion for consideration of the Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Bill, 2007.

(iii) Private Members' Resolution

Subject	Name of member who Date(s) moved and and discussi	Date(s) moving and discussion	Time taken H M	Ministry/ Remarks Department	Remarks
This House resolves that the Government should formulate and implement a comprehensive food and nutrition security scheme aiming at total eradication of hunger from the country.	Shri Naveen Jindal	15.12.2006 3 06 (Ninth (excludi) Session) 03 minu 16.3.2007 taken dt 4.5.2007 9th (Tenth Session) Session	3 06 (excluding 03 minutes taken during 9th Session)	Consumer Affairs, Food and Public Distribution	Consumer Discussion not Affairs, Food concluded. and Public Distribution

SUMMARY

(Private Members' Resolutions)

1.	No. of Resolutions received	:	11
2.	No. of Resolutions discussed	:	01
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	01

17. SITTINGS OF LOK SABHA

. S	lo. 1. Cancellation of sitting fixed for 5 March, 2007 2. Cancellation of sittings fixed for Wednesday, the 19th, Thursday, the 19th, Friday, the 20th,	Date 02.03.2007 13.03.2007	As per decision taken in the Leaders Meeting held on 02.03.2007 the Lok Sabha agreed to cancel its sitting fixed for 5 March, 2007 on account of Holi. On the suggestion of Ministry of Parliamentary Affairs and subsequent recommendation of the Business Advisory Committee at its sitting held on 13.03.2007, the Lok Sabha agreed to reschedule commencement of the second part of Budget Session from
	Monday, the 23rd, Tuesday, the 24th and Wednesday, the 25th April, 2007.		26 April, 2007 instead of 18 April, 2007 fixed earlier on account of Assembly elections in Utfar Pradesh. Accordingly, sittings fixed for Wednesday, the 18th; Thursday, the 19th; Friday, the 20th; Monday, the 23rd; Tuesday, the 24th and Wednesday, the 25th April, 2007 were cancelled.

18. SHORT DURATION DISCUSSIONS (Rule 193)

<u>s</u> 8	Brief Subject	Name of the member who raised	Date(s) of discussion	Time	Time taken	Ministry/ Department	Remarks
				I	Σ	concerned	
-	Final order dated 5th February,2007, of the Cauvery Water Disputes Tribunals	Shri Ananth Kumar	20.3.2007 0 01	0	10	Water Resources	Part- discussed
7	Global warming	Shri C.K. Chandrappan	8.5.2007 16.5.2007 17.5.2007	4	25	Environment and Forests	Discussion concluded
რ	Price rise	Shri Prabodh Panda	15.5.2007 17.5.2007	0	45	(i) Finance; and (ii) Consumer Affairs, Food and Public Distribution	Discussion

SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

SUMMARY

No. of notices received : 417

No. of discussions admitted : 6

No. of discussions held : 3

No. of discussions completed : 2

No. of discussions remained : 1

Part-discussed

Total time taken : 7 hours 11 minutes

19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN Announcements/Observations/References/Rulings

SI. No.	Subject	By Whom	Date
	Part – I		
- :	References:	The Speaker	01.03.2007
	(i) Congratulating Shri Naveen Jindal, MP for winning Gold Medal in the Skeet Shooting at the Fifth Sardar Sajjan Singh Sethi Memorial Masters Shooting Competition held in February, 2007 and a Silver Medal in the same discipline at the 33rd National Games held at Guwahati in January, 2007.		
	(ii) Speaker conveyed good wishes to the Indian Cricket Team participating in ICC Cricket World Cup, 2007.		
2	Announcement regarding cancellation of sitting fixed on Monday, 5th March, 2007 on account of Holi, as per the decision taken at the meeting of Speaker with Leaders of Parties held on 2.3.2007.	The Speaker	02.03.2007
က်	Observation regarding the business transacted by the House during the Weeks ending on 2nd March, 9th March, 16th March, 28th April, 4th May, 11th May, 2007.	The Speaker	07.03.2007 14.03.2007 20.03.2007 03.05.2007 09.05.2007
4.	Reference on the occasion of International Women's Day	The Speaker	08.03.2007
5.	Reference congratulating ISRO scientists for the successful launch of the INSAT-4B Satellite of India from Kourou, French, Guyana.	The Speaker	12.03.2007
9	Ruling on the issue raised by Prof. V.K. Malhotra seeking disqualification of Shri M.K. Subba, MP from the Membership of Lok Sabha on the ground of his citizenship.	The Speaker	20.03.2007

Announcement regarding rescheduling of second part of the Budget Session in view of the ensuing Vidhan Sabha elections in Uttar Pradesh.	The Speaker	20.03.2007
PART – II		
Observation on the decision taken at the meeting of HS with Leaders of Parties held on 25.04.2007 regarding alleged commission of offences under IPC and Passport Act by Shri Babubhai K. Katara, MP.	The Speaker	26.04.2007
Reference regarding 150th Anniversary of India's "First War of Independence".	The Speaker	10.05.2007
Reference to the tragic road accident in Anand district of Gujarat resulting in death of several people.	The Speaker	15.05.2007
Observation regarding constitution of a Committee to inquire into misconduct of Members of Lok Sabha.	The Speaker	16.05.2007
Valedictory Reference on the conclusion of Tenth Session of the Fourteenth Lok Sabha.	The Speaker	17.05.2007

20. STATEMENTS

(i) Statements Made/Laid by Ministers under rule 372 and Direction 73A during Tenth Session of Fourteenth Lok Sabha

SI.	Brief Subject	Name of Minister	Date	Time	Taken
No.				Н	М
1	2	3	4		5
	F	PART - I			
*1.	Incident of fire due to explosion in Train No. 4001 Delhi-Attari Link Express on 18.2.2007 near Panipat Station of Northern Railway.	Shri Lalu Prasad	23.2.2007	00	01
*2.	The package for promotion of Micro and Small Enterprises	Shri Mahabir Prasad	27.2.2007	00	01
*3.	Preventive detention of Ottavio Quattrocchi in Argentina.	Shri Suresh Pachouri	27.2.2007	00	01
*4.	Status of implementation of recommendations contained in the 20th Report of the Standing Committee on Rural Development, pertaining to the Department of Drinking Water Supply, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	2.3.2007	00	01
5.	Government business for the week commencing the 5th March, 2007.	Shri Priyaranjan Dasmunsi	2.3.2007	00	07
*6.	Merger of Air India Limited and Indian Airlines Limited.	Shri Praful Patel	2.3.2007	00	01
7.	Assassination of Shri Sunil Kumar Mahato, M.P. in a naxal attack on 4th March, 2007.	Shri Shivraj V. Patil	7.3.2007	00	20
8.	The addition of new districts under the National Rural employment Guarantee Act, 2005 (NREGA).	Dr. Raghuvansh Prasad Singh	7.3.2007	00	01
9.	Status of implementation of recommendations contained in the Nineteenth Report of the Standing Committee on Rural Development, pertaining to the Department of Land Resources, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	9.3.2007	00	01
10.	Government Business for the week commencing the 12th March, 2007	Shri B.K. Handique	9.3.2007	00	08
11.	Status of implementation of the recommendations contained in the 14th Report (2005-06) and 19th Report (2006-07) of the Standing Committee on Agriculture.	Dr. Akhilesh Prasad Singh	12.3.2007	00	01
12.	The successful launch of the INSAT- 4B Satellite on 12 March, 2007 from Kourou, French Guyana.	Shri Prithviraj Chavan	12.3.2007	00	01

^{*}Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
*13.	Correcting the reply given on 28.11.2006 to USQ No. 987 in Hindi version by Shri Jaswant Singh Bishnoi, M.P. regarding Promotion of Agro and Rural Industries in Rajasthan alongwith the reasons for delay in correcting the reply.	Shri Mahavir Prasad	13.3.2007	00 01
14.	Regarding the incident of firing in Nandigram, West Bengal on 14.3.2007.	Shri Shivraj V. Patil	14.3.2007	00 05
*15.	Status of implementation of the recommendations contained in the 12th, 14th, 15th and 18th Reports of the Standing Committee on Energy, pertaining to the Ministry of Power.	Shri Sushil Kumar Shinde	16.3.2007	00 01
16.	Government business for the remaining part of the first part of the Budget Session.	Shri Priyaranjan Dasmunsi	16.3.2007	00 01
17.	Regarding the incident of naxal attack on police force in Bijapur Police District in Dantewada district in Chhattisgarh in the early hours of 15th March, 2007.	Shri Shivraj V. Patil	16.3.2007	00 05
18.	Regarding incidents on 14.3.2007 in the Nadigram Police Station Area in West Bengal.	Shri Shivraj V. Patil	16.3.2007	00 03
19.	The announcement of bonus for wheat for the current rabi season.	Dr. Akhilesh Prasad Singh	16.3.2007	00 04
*20.	Status of implementation of the remaining two recommendations contained in the First Report of Standing Committee on Agriculture on Demands for Grants (2004-05), pertaining to the Department of Agriculture and Cooperation.	Shri Sharad Pawar	19.3.2007	00 01
*21.	Status of implementation of the recommendations contained in the 39th Report of the Standing Committee on Finance on Demands for Grants (2006-07), pertaining to the Ministry of Statistics and Programme Implementation.	Shri G.K. Vasan	19.3.2007	00 01
*22.	Tenth Plan achievements of the Ministry of Rural Development.	Dr. Raghuvansh Prasad	20.3.2007	00 01
*23.	Status of implementation of the components of Bharat Nirman relating to Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	20.3.2007	00 01

^{*}Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
	P/	ART – II		
*24.	Status of implementation of the recommendations contained in the fortieth Report of the Standing Committee on Finance, pertaining to the Ministry of Company Affairs.	Shri Prem Chand Gupta	27.4.2007	00 01
25.	Government business for the week commencing the 30th April, 2007.	Shri B.K. Handique	28.4.2007	00 06
26.	Regarding the successful launch of Polar Satellite Launch Vehicle (PSLV-C8) on April 23, 2007.	Shri Prithviraj Chavan	30.4.2007	00 03
27.	Correcting the reply given on March 19, 2007 to USQ No. 2795 by Shri Madan Lal Sharma, M.P. regarding Relocation of villages from Sariska Reserve along with the reasons for delay in correcting the reply.	Shri Namo Narain Meena	30.4.2007	00 01
28.	Regarding the Nirmal Gram Puraskar, 2007.	Dr. Raghuvansh Prasad Singh	4.5.2007	00 02
*29.	Status of implementation of the recommendations contained in the 168th Report of the Standing Committee on Science and Technology Environment and Forests, pertaining to the Department of Science and Technology.	Shri Kapil Sibal	4.5.2007	00 01
*30.	Status of implementation of the recommendations contained in the Thirty-eighth Report of the Standing Committee on Finance on Demands for Grants (2006-07), pertaining to the Ministry of Planning.	Shri M.V. Rajasekhar	4.5.2007	00 01
31.	Government business for the week commencing the 7th May, 2007.	Shri P.R. Dasmunsi	4.5.2007	00 14
*32.	Status of implementation of the recommendations contained in the 11th and 20th Reports of the Standing Committee on Agriculture on Demands for Grants (2005-06) and (2006-07), pertaining to the Department of Animal Husbandry, Dairying and Fisheries.	Shri Sharad Pawar	7.5.2007	00 01
*33.	Status of implementation of recommendations contained in the 18th Report of the Standing committee on Agriculture on Demands for Grants (2006-07), pertaining to the Department of Agriculture and Cooperation.	Shri Sharad Pawar	7.5.2007	00 01

^{*}Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
4.	Status of implementation of the recommendations contained in the Thirteenth Report of the Standing Committee on Labour, pertaining to the Ministry of Labour and Employment.	Shri Oscar Fernandes	7.5.2007	00 01
5.	Status of implementation of the recommendations contained in the 32nd Report of the Standing Committee on Information Technology on Demands for Grants (2006-07), pertaining to the Ministry of Information and Broadcasting.	Shri B.K. Handique	85.2007	00 01
36.	Correcting the reply given on 14th March, 2007 to USQ No. 2184 by Shri Subhash Sureshchandra Deshmukh, M.P. regarding National Highways in Backward and Rural Areas alongwith the reasons for delay in correcting the reply.	Shri K.H. Muniyappa	9.5.2007	00 01
37.	Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Agriculture on Demands for Grants (2005-06) pertaining to the Department of Agriculture and Cooperation.	Shri Kanti Lal Bhuria	14.5.2007	00 01
38.	Status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution, pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).	Shri Sharad Pawar	14.5.2007	00 01
39.	Status of implementation of the recommendations contained in the 17th Report of the Standing Committee on Coal and Steel.	Shri Ram Vilas Paswan	14.5.2007	00 01
40.	Status of implementation of the recommendations contained in the 178th, 180th and 190th Reports of the Standing Committee on Industry, pertaining to the Ministry of Heavy Industries and Public Enterprises.	Shri Sontosh Mohan Dev	14.5.2007	00 01

^{*}Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*41.	Status of implementation of the recommendations contained in the Eighteenth Report of the Standing Committee on Rural Development on Demands for Grants (2006-07), pertaining to the Department of Rural Development, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	14.5.2007	00 01
*42.	Status of implementation of the recommendations contained in the 169th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2006-07), pertaining to the Department of Scientific and Industrial Research.	Shri Kapil Sibal e	14.5.2007	00 01
43.	Government business for the week Commencing the 14th May, 2007.	Shri P.R. Dasmunsi	14.5.2007	00 02
*44.	Status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Coal and Steel, pertaining to the Ministry of Mines.	Shri P.R. Dasmunsi	15.5.2007	00 01
*45.	Status of implementation of the recommendations contained in the 170th Report of the Standing Committee on Human Resource Development on Demands for Grants (2005-06), pertaining to the Ministry of Women and Child Development.	Smt. Renuka Chowdhury	15.5.2007	00 01
*46.	Status of implementation of the recommendations contained in the 77th Report of the Standing Committee on commerce on Demands for Grants (2006-07), pertaining to the Ministry of Commerce and Industry (Department of Commerce).	Shri Jairam Ramesh	15.5.2007	00 01
*47.	Correcting the reply given on 19.12.2006 to USQ No. 3942 by Shri G.V. Harsha Kumar, M.P. regarding Assistance to Schools alongwith the reasons for delay in correcting the reply.	Smt. D. Purandeswari	15.5.2007	00 01
*48.	The expansion of coverage of National Rural Employment Guarantee Act (NREGA) in Uttar Pradesh.	Dr. Raghuvansh Prasad Singh	16.5.2007	00 01

^{*}Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*49.	The status of implementation of National Rural Employment Guarantee Act, 2005.	Dr. Raghuvansh Prasad Singh	16.5.2007	00 01
*50.	Status of implementation of the recommendations contained in the 29th, 30th and 31st Reports of the Standing Committee on Information Technology, pertaining to the Departments of Information Technology, Telecommunications and Posts respectively (Ministry of Communications and Information Technology).	Dr. Shakeel Ahmad	16.5.2007	00 01
*51.	Status of implementation of the recommendations contained in the 8th, 10th and 11th Reports of the Standing Committee on Defence.	Shri A.K. Antony	17.5.2007	00 01
*52.	Status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Coal and Steel on Demands for Grants (2006-07), pertaining to the Ministry of Mines.	Shri Sis Ram Ola	17.5.2007	00 01
*53.	Status of implementation of the recommendations contained in the 94th and 105th Reports of the Standing Committee on Transport, Tourism and Agriculture on Demands for Grants (2005-06 and 2006-07), pertaining to the Ministry of Shipping, Road Transport and Highways (Department of Shipping).	Shri K.H. Muniyappa	17.5.2007	00 01
*54.	Status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Agriculture on Demands for Grants (2006-07), pertaining to the Ministry of Food Processing Industries.	Shri Subodh Kant Sahai	17.5.2007	00 01
*55.	Status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Coal and Steel, pertaining to the Ministry of Coal.	Dr. Dasari Narayana Rao	17.5.2007	00 01
*56.	Status of implementation of the recommendations contained in the 21st and 24th Reports of the Standing Committee on Railways.	Shri R. Velu	17.5.2007	00 01
*57.	Status of implementation of the recommendations contained in the Forty-fourth Report of the Standing Committee on Finance, pertaining to the Ministry of Company Affairs.	Shri Prem Chand Gupta	17.5.2007	00 01

^{*}Laid a copy (Hindi and English Versions) of the statement.

(ii) Matters Under Rule 377

Position regarding receipt of replies from Ministries during Fourteenth
Lok Sabha (as on 31.05.2007)

Session	Total Number of Matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Pending	Percentage of replies sent to members by the Ministers
First Session (2.6.2004 to 10.6.2004)	35	35	Nil	100.00
Second Session (5.7.2004 to 26.8.2004)	220	219	01	99.55
Third Session (1.12.2004 to 23.12.2004)	188	188	Nil	100.00
Fourth Session (25.2.2005 to 13.5.2005)	365	362	03	99.17
Fifth Session (25.7.2005 to 30.8.2005)	273	270	03	98.90
Sixth Session (23.11.2005 to 23.12.2005)	265	261	04	98.49
Seventh Session (17.2.2006 to 23.5.2006)	435	413	22	94.94
Eighth Session (24.7.2006 to 25.8.2006)	232	177	55	76.29
Ninth Session (22.11.2006 to 19.12.2006)	264	120	144	45.45
Tenth Session (23.02.2007 to 17.05.2007)	324	51	273	15.74
Total	2601	2096	505	80.58

(iii) Statement showing the time lost owing to interruptions in the House during Tenth Session of Fourteenth Lok Sabha

Date	Time lost due to interruptions H. M.	Time lost due to adjournment of the House following interruptions H. M.	Remarks
1	2	3	4
26.02.2007	0.02	04.56	Interruption started at 11.02 hrs. and continued upto 11.04 hrs. At 11.04 hrs. Lok Sabha was adjourned to meet at 12.00 hrs.
			Interruption started again at 13.04 hrs. and due to continuous interruption Lok Sabha was adjourned for the day.
27.02.2007	0.02	05.55	Interruption started at 11.01 hrs. and continued upto 11.03 hrs. At 11.03 hrs. Lok Sabha was adjourned to meet at 12.00 hrs.
			The House met at 12.00 hrs. However, at 12.02 hrs., interruptions started and the Lok Sabha was adjourned for the day.
01.03.2007	0.03	01.57	At 11.00 hrs. when the House met interruptions started and continued upto 11.03 hrs. At 11.03 hrs. the Lok Sabha was adjourned to meet at 11.30 hrs.
			At 11.30 hrs., when the House met, interruptions started again and the House was adjourned upto 14.00 hrs.
02.03.2007	0.04	05.42	Interruption started at 11.03 hrs. and continued upto 11.06 hrs. At 11.06 hrs. Lok Sabha was adjourned upto 11.30 hrs.
			At 11.30 hrs., when the House met, interruptions started again and continued upto 11.31 hrs. At 11.31 hrs. Lok Sabha was adjourned upto 12.01 hrs.

1	2	3	4
			The House met at 12.01 hrs. Interruptions started at 12.12. hrs. and due to continuous interruption Lok Sabha was adjourned for the day.
07.03.2007	0.28	_	The Lok Sabha met at 13.51 hrs. Inerruption started at 13.53 hrs. and continued upto 14.27 hrs.
			Interruption started at 14.31 hrs. and continued upto 14.32 hrs.
13.03.2007	0.05	01.26	At 12.04 hrs., when Lok Sabha met, interruption started and due to interruption the House was adjourned upto 12.15 hrs.
			Interruption started at 12.15 hrs. and continued upto 12.16 hrs. At 12.16 hrs. Lok Sabha adjourned upto 13.00 hrs.
			Interruption started at 14.00 hrs. and continued upto 14.01 hrs. At 14.01 hrs. Lok Sabha adjourned upto 14.30 hrs.
			Interruption started at 14.30 hrs. and continued upto 14.31 hrs. At 14.31 hrs. Lok Sabha adjourned upto 14.45 hrs.
15.03.2007	0.14	05.44	Interruption started at 11.00 hrs. and continued upto 11.07 hrs. At 11.07 hrs. Lok Sabha adjourned to meet at 12.00 hrs.
			At 12.00 hrs. the Lok Sabha met. Interruption started at 12.02 hrs. and continued upto 12.05 hrs. At 12.05 hrs. Lok Sabha was adjourned upto 12.30 hrs.
			Interruption started at 12.30 hrs. and continued upto 12.32 hrs. At 12.32 hrs. Lok Sabha adjourned upto 14.00 hrs.
			Interruption started at 14.00 hrs. and continued upto 14.02 hrs. At 14.02 hrs. Lok Sabha adjourned for the day.

1	2	3	4
16.03.2007	0.11	03.00	Interruption started at 11.00 hrs. and continued upto 11.03 hrs. At 11.03 hrs. Lok Sabha was adjourned upto 12.00 hrs.
			Interruption started at 12.00 hrs. and continued upto 12.06 hrs. At 12.06 hrs. Lok Sabha was adjourned upto 12.30.
			Interruption started again at 12.30 hrs. and continued upto 12.32 hrs.
			At 12.51 hrs. due to interruptions Lok Sabha was adjourned upto 15.30 hrs.
19.03.2007	0.04	05.38	Interruption started at 11.01 hrs. and continued upto 11.05 hrs. At 11.05 hrs. Lok Sabha was adjourned upto 12.00 hrs.
			At 12.17 hrs. due to interruption Lok Sabha was adjourned for the day.
20.03.2007	0.07	05.23	Interruption started at 11.03 hrs. and continued upto 11.05 hrs. At 11.05 hrs. Lok Sabha adjourned upto 12.00 hrs.
			Interruption started at 12.20 hrs. and continued upto 12.23 hrs. At 12.23 hrs. Lok Sabha adjourned upto 16.00 hrs.
			Interruption started at 16.05 hrs. and continued upto 16.06 hrs. At 16.06 hrs. Lok Sabha adjourned upto 16.30 hrs.
			Interruption started at 16.32 hrs. and continued upto 16.33 hrs. At 16.33 hrs. Lok Sabha adjourned for the day.
26.04.2007	0.06	0.54	Interruption started at 11.16 hrs. and continued upto 11.18 hrs. At 11.18 hrs. Lok Sabha adjourned upto 12.00 hrs.
			Interruption started at 12.44 hrs. and continued upto 12.48 hrs. At 12.48 hrs. Lok Sabha adjourned upto 14.00 hrs.

		58	
1	2	3	4
27.04.2007	0.04	0.09	Interruption started at 12.47 hrs. and continued upto 12.51 hrs. At 12.51 hrs. Lok Sabha adjourned upto 14.00 hrs.
30.04.2007	0.19	0.13	Interruption started at 12.11 hrs. and continued upto 12.30 hrs.
			At 17.47 hrs. due to interruption Lok Sabha was adjourned for the day.
03.05.2007	0.05	0.20	Interruption started at 12.09 hrs. and continued upto 12.10 hrs. At 12.10 hrs. Lok Sabha was adjourned upto 12.30 hrs.
			At 12.30 hrs. the House met. Interruption started at 12.31 hrs. and continued upto 12.35 hrs.
04.05.2007	0.03	0.32	Interruption started at 12.25 hrs. and continued upto 12.28 hrs. At 12.28 hrs. Lok Sabha was adjourned upto 13.30 hrs.
07.05.2007	0.23	02.31	The Lok Sabha met at 11.00 hrs. At 11.01 hrs. interruption started and continued upto 11.06 hrs. At 11.06 hrs. Lok Sabha adjourned upto 12.00 hrs.
			Interruption started at 12.05 hrs. and continued upto 12.12 hrs. At 12.12 hrs. Lok Sabha adjourned upto 14.00 hrs.
			Interruption started at 14.01 hrs. and continued upto 14.12 hrs. At 14.12 hrs. Lok Sabha adjourned upto 15.00 hrs.
08.05.2007	0.07	01.55	Interruption started at 11.00 hrs. and continued upto 11.04 hrs. At 11.04 hrs. Lok Sabha adjourned upto 12.00 hrs.
			At 12.00 hrs., when the House met, interruptions started again and due to interruption Lok Sabha was adjourned at 12.01 hrs. to meet at 14.00 hrs.

1	2	3	4
			Interruption started at 15.00 hrs. and continued upto 15.02 hrs.
09.05.2007	0.05	04.46	Interruption started at 12.07 hrs. and continued upto 12.08 hrs. At 12.08 hrs. Lok Sabha adjourned upto 14.00 hrs.
			Interruption started at 14.00 hrs. and continued upto 4.02 hrs. At 14.02 hrs. Lok Sabha adjourned upto 15.00 hrs.
			Interruption started at 15.02 hrs. and continued upto 15.04 hrs. At 15.04 hrs. due to interruption Lok Sabha was adjourned for the day.
10.05.2007	0.06	05.52	Interruption started at 11.02 hrs. and continued upto 11.05 hrs. At 11.05 hrs. Lok Sabha was adjourned upto 12.00 hrs.
			When the House met at 12.00 hrs., interruption started again and continued upto 12.03 hrs. At 12.03 hrs. Lok Sabha was adjourned for the day.
14.05.2007	0.08	05.28	Interruption started at 11.02 hrs. and continued upto 11.06 hrs. At 11.06 hrs. Lok Sabha adjourned upto 11.20 hrs.
			At 11.20 hrs. when the House met, interruptions started again and continued upto 11.22 hrs. At 11.22 hrs. the House was adjourned upto 12.00 hrs.
			Interruption started at 12.12 hrs. and continued upto 12.14 hrs. AT 12.14 hrs. Lok Sabha was adjourned to meet at 14.00 hrs.
			At 14.01 hrs. the House met. At 14.10 hrs. due to interruption Lok Sabha was adjourned for the day.
15.05.2007	0.03	0.13	Interruption started at 12.44 hrs. and continued upto 12.47 hrs. At 12.47 hrs. Lok Sabha was adjourned upto 14.00 hrs.

1	2	3	4	
16.05.2007	0.06	03.46	Interruption started at 12.32 hrs and continued upto 12.36 hrs. At 12.36 hrs. Lok Sabha adjourned upto 14.00 hrs.	
			Interruption started at 14.06 hrs. and continued upto 14.08 hrs.	
			At 14.38 hrs. due to interruptions the Lok Sabha was adjourned for the day.	
17.05.2007	0.19	0.39	Interruption started at 12.07 hrs. and continued upto 12.21 hrs. At 12.21 hrs. Lok Sabha was adjourned upto 13.00 hrs.	
			Interruption started at 14.18 hrs. and continued upto 14.21 hrs.	
			Interruption started at 15.31 hrs. and continued upto 15.33 hrs.	
Total	3.14	66.59	70.13	

Time calculated on the basis of normal time of the House *i.e.* from 11.A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

(iv) Statement indicating Matters of Urgent Public Importance Raised (i) after Question Hour, and (ii) before the adjournment of the House for the day during Tenth Session of Fourteenth Lok Sabha

Date	Number of Matters	Number of	Time Taken H. M.	
	raised	Members who spoke		
23.02.2007	NIL	NIL	NIL	
26.02.2007	NIL	NIL	NIL	
27.02.2007	NIL	NIL	NIL	
28.02.2007	NIL	NIL	NIL	
01.03.2007	12	12	0 23	
02.03.2007	NIL	NIL	NIL	
06.03.2007	NIL	NIL	NIL	
07.03.2007	NIL	NIL	NIL	
08.03.2007	NIL	NIL	NIL	
09.03.2007	NIL	NIL	NIL	
12.03.2007	05	05	0 06	
13.03.2007	22	33	0 45	
14.03.2007	22	46	0 43	
15.03.2007	NIL	NIL	NIL	
16.03.2007	09	09	0 16	
19.03.2007	NIL	NIL	NIL	
20.03.2007	NIL	NIL	NIL	
26.04.2007	04	21	0 39	
27.04.2007	10	17	0 30	
28.04.2007	07	14	0 21	
30.04.2007	13	20	0 48	
03.05.2007	15	15	0 27	
04.05.2007	01	01	0 03	
07.05.2007	11	19	0 30	
08.05.2007	NIL	NIL	NIL	
09.05.2007	NIL	NIL	NIL	
10.05.2007	NIL	NIL	NIL	
11.05.2007	NIL	NIL	NIL	
14.05.2007	NIL	NIL	NIL	
15.05.2007	18	30	1 04	
16.05.2007	NIL	NIL	NIL	
17.05.2007	07	21	0 25	
Total	156	263	07 00	

21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE TENTH SESSION OF FOURTEENTH LOK SABHA

Business	Time taken		Percentage of the total time taken	
	Н	М		
President's Address	12	43	10.00	
BILLS				
(a) Government Bills	*20	53	16.44	
(b) Private Member's Bills	02	30	1.97	
BUDGETS—				
(a) Railway Budget	13	49	10.87	
(b) General Budget	34	41	27.30	
CALLING ATTENTION NOTICES	02	25	1.91	
DISCUSSIONS—				
Short Duration Discussions (Rule 193)	07	11	5.65	
Discussion under Rule 191	00	01	0.01	
MATTERS OF URGENT PUBLIC IMPORTANCE	06	58	5.48	
MATTERS UNDER RULE 377	00	30	0.40	
MOTION—				
Motions under Rule 388	00	20	0.26	
QUESTIONS	13	22	10.51	
RESOLUTIONS—				
(a) Statutory Resolutions		*	_	
(b) Private Members' Resolutions	03	06	2.44	
STATEMENTS—				
Rule 372 and Direction 73A	02	05	1.64	
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	06	30	5.12	
TOTAL	127	04	100	

^{*} Joint discussion took place on certain Statutory Resolution [vide Statement No. 16 S. No. (ii)] and Motion for consideration of connected Government Bill [vide Statement No 2 S. No. 3]. Time taken on joint discussion has been shown under Government Bills.

22. VACATION OF SEATS

SI. No.	Name of Member, Constituency and State	Date on which seat became vacant	Remarks
1.	Shri Manabendra Shah (Tehri Garhwal—Uttarakhand	05.01.2007	Died on 05.01.2007 Obituary Reference was made in House on 23.02.2007
2.	Shri Subodh Mohite (Ramtek—Maharashtra)	14.02.2007	Resigned on 14.02.2007. Accepted by H.S. on 14.02.2007. Announcement was made in House on 26.02.2007
3.	Shri Sunil Kumar Mahato (Jamshedpur—Jharkhand	04.03.2007	Died on 04.03.2007. Obituary Reference was made in House on 06.03.2007
4.	Shri Alemao Churchill (Marmugao—Goa)	08.05.2007	Resigned on 08.05.2007. Accepted by H.S. on 08.05.2007. Announcement was made in House on 10.05.2007.